[श्री ईश दस यादव]

Special

सम्मान हो ग्रौर देश की एक भाषा बने। साथ ही साथ जितनी भी क्षेत्रीय भाषायें हैं, उन सभी भाषाग्रों के प्रति भी मेरे हृदय में विश्व सम्मान है। उत्तर प्रदेश के मुख्य मंत्री श्री मुखत्यम सिंह यादव ने म संबंध में बहुत साहसिक उठाया है । उन्होंने उत्तर प्रदेश के **ग्रंदर** कहा कि कोई भी कामकाज ग्रह श्रंग्रेजी में नहीं होगा बल्कि हिन्दी में होगा । दूसरे प्रदेशों को जो भी पत जायेगा वह हिन्दी में जायेगा । उन प्रदेशों से ग्रगर उनकी स्थानीय भाषा में, जो उनकी रीजनल लैंगवेंज है, उस भाषा में पत्र ग्राएंगे तो हम उसका सम्मान करेंगे श्रीर उस पर कायवाही करेंगे। इसलिये में उत्तर प्रदेश के मुख्य मंत्री, जिन्होंने यह साहसिक कदम ग्रंपने प्रदेश में उठाया है; उनको इस संबंध में बधाई देना चाहता हूं ।

मान्यवर, जितने भी हम माननीय सदस्यगण हैं, हो सकता है कि मेरी बातों से उनमें से किसी की भावना को ठेस पहुंची हो। लेकिन मैं देश हित में, राष्ट्र हित में, यह निवेदन करना चाहता हं कि सरकार भ्रविलंब इस तरह के बनाये ताकि सुप्रीम कोर्ट, उच्चतम न्यायालय श्रीर उच्च न्यायालयों में हिन्दी में भी याचिका प्रस्तुत की जा सके । साथ ही मेरा यह भी अनुरोध है कि कद्रीय सरकार का सारा काम राष्ट्र भाषा हिन्दी मैं होना चाहिये । यह भेरी सरकार से अपील है, प्रार्थना है । धन्यवाद ।

Grant of Statehood to Delhi

SHRI HANUMANTHAPPA Η. ((Karnataka): Mr. Vice-Chairman, Sir, I wish to raise a very important matter relating to grant of Statehood to Delhi. The National Front Government has been having negotiations with its own allies like BJP, CPI and CPM. Every day we see in the newspapers that they are discussing various proposals for the purpose of grant of Statehood to Delhi. It is quite unfortunate that though the BJP is a constituent of the Janata Dal Government...

THE VICE-CHAIRMAN (DR. BAPU KALDATE): National Front Government.

SHRI H, HANUMANTHAPPA:

Yes, it is the supporting party of the National Front Government. The BJP is issuing statement after statement to gain political advantage. It is telling to the people of Delhi that they are very much particular for the grant of Statehood to Delhi. Neither the Ntional Front Govern ment nor the Prime Minister has given any concrete proposal so far. But I have come to know from what has appeated in the press that a Bill in this regard will be introduced in Parliament during this session. Shri Madan Lal Khurana, who is representing Delhi, has given a proposal that Delhi will be cut into two, one portion will be called the 'Delhi State' and the other 'Union Territory' Within the 'Union Territory' will come the NDMC and Cantonment areas, while the other areas will come under the 'Delhi State'.

AN HON. MEMBER i Where will be our Parliament House?

SHRI HANUMANTHAPPA * Exactly. So, Government should not be in a haste to please BJP. The Government should not bring the Bill before the House. Other parties also should be consulted. Congress(I) party has not been consulted, has not been taken into confidence. My personal view is that grant of statehood to Delhi requires deep study. The pros and cons have to be studied by the Government before taking any decision. My feeling is that the CPI and CPI(M) have some reservations on adding certain clauses. Therefore, my point of view is that just to please the BJP, they should not neglect the other parties. Apart from that, the Central Government Should re-think over the matter before bringing the Bill before both Houses of Parliament because it is & very sensitive matter. The Constitutional and other things. should